

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 115**  
**55(ND)/2016**

**IN THE MATTER OF:**

**Rajeev Behl**

**Applicant/Petitioner**

**Versus**

**S.S. Con Build Pvt. Ltd.**

**...Respondent**

**SECTION: 397-398**

**Order Delivered on 01.12.2020**

**CORAM:**


**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

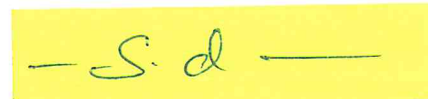
**PRESENT:** Adv. Rahul Mukherjee with Ankit Singh for Petitioner

**ORDER**

Ld. Counsel appearing for the Petitioner seeks time to upload the PDF file of all the documents because this is an old matter. List the matter on 19<sup>th</sup> January, 2021. In the meantime, Ld. Counsel for the Petitioner is requested to upload PDF file of all the documents on the e-filing website.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**